

[Sh. Birbal]

Also the land of Ganganagar district which has come under the Indira Gandhi Canal area should be got surveyed again for extending more facilities so that the poverty of the farmers is removed and agricultural production is also increased.

[English]

- (ii) **Demand for continuing import of Rijampicin, a medicine used for treatment of T.B. patients**

SHRI SANTOSH KUMAR SINGH (Azamgarh): The import of a medicine used for T.B. patients as been discontinued without any justification. Since the medicine is used for formulation of drugs used for T.B. patients, it is very necessary that import of the medicine should not be discontinued. However, it should be ensured that drugs manufactured from it are sold at a reasonable rate and producers are not allowed to charge exorbitant price of the drugs used in the cure of T.B.

- (iii) **Demand for initiating action to promote permanent friendship and lasting peace with the people and Government of China**

SHRI AZIZ QURESHI (Satna): The people of India have welcomed the marked improvement in the international relations brought about by a determined effort on the part of the Indian, Soviet and Chinese leadership. The historic Six Nation appeal for nuclear disarmament, the plan of action for step by step disarmament, presented at the United Nations, by Prime Minister, Rajiv Gandhi and the constant endeavour of President Mikhail Gorbachev to promote peace and better understanding among Nations have been land marks in mankind's march towards lasting peace. People are also gratified on the response of Chinese leadership indicative of their desire to promote friendly relations with India.

Prime Minister Shri Rajiv Gandhi's

forthcoming visit to China and the expected sino-Soviet summit some time next year shall be a permanent guarantee for world peace and good neighbourly relations among three traditionally friendly countries. China with its great cultural heritage and civilization, like ours, is an important world power and it is not the time to enter into acrimony about who was wrong and who was right. Let the policy of forget and forgive prevail between India and China, which only can be a permanent guarantee for peace and all round development of Asia and the Third World countries.

Imperialism is fighting its last battle in the world. Millions of people of the world are yet to be liberated from its cultches like people of Palestine and South Africa etc. It only can be achieved if our friendship is laid on permanent solid foundations. The Ministry of External Affairs should initiate action to lay down the foundations of permanent friendship and peace with the great people and Government of China.

- (iv) **Demand for acceptance of the principle of payment of pension to ex-servicemen on the basis of One-Rank-One Pension**

PROF. NARAIN CHAND PARASHAR (Hamirpur): The Ex-Servicemen and their Organisations/Associations have been demanding payment of pension after retirement from the Armed Forces on the basis of ONE RANK- ONE PENSION. In 1982, a constitutional Bench of the Supreme Court had ruled that there should be no disparity in pensions based on the date of retirement. This judgement has still to be implemented. Meanwhile, writ petitions were again filed in the Supreme Court, 1984 and 1985.

The demand of the Ex-servicemen is justified in view of the special circumstances and the peculiar service conditions of the serving Armed personnel who unlike their counterparts in the Civil Services, retire at a relatively early age and are also exposed to danger in as much as they risk their lives for the defence of the Motherland.

Taking this and many other relevant points into consideration the High Level committee for the Welfare of Ex-Servicemen set up by the Government of India had recommended the consideration and acceptance of this principle to the Government. The committee headed by the then Minister of State for Defence Shri K.P. Singh Deo submitted its report to Prime Minister, Shrimati Indira Gandhi, on 27th October, 1984. The Committee had also recommended the setting up of Parliamentary Committee for supervising the implementation of welfare measures and schemes for Ex-Servicemen, with sister committees of State Legislatures.

In view of the justification of the demand, I request the Union Government to accept the principle of One-rank-one-pension, and also set up the Committee for the Welfare of Ex-servicemen, without any further delay.

(v) Demand for construction of a National Highway from Hajipur to Betia via Vaishali

SHRIMATI KISHORISINHA (Vaishali); The tourist potential, both domestic and international, of any constituency Vasishali, is well known, it being a Buddhist pilgrim place, apart from being a historic one. However, transport and communications and other tourist infrastructure remains undeveloped and as such, the potential is not fully utilised. A national highway and railway lines are needed in this area so that intending tourists could visit many places of historic and religious importance. More particularly, tourists from South-East Asia should be interested in visiting these places. A national highway should be constructed from Hajipur via Vaishali approach to Vaishali.

(vi) Need to Approve the project for establishment of non-formal Primary Education Centre for children of fisherman in Orissa

SHRI CHINTAMANI JENA (Balasore): A project proposal for establishment of 100 Non-formal Primary Education Centres for

the children of fisher-folk in Orissa for a 5-year period commencing from 1987-88 at an estimated cost of Rs.145.31 lakhs with Norway Government assistance, was submitted by the State Government to the Ministry of Agriculture in the month of September, 1986. But the approval of the Union Government has not been received yet and therefore, the children of thousands of poor fisher-folk are destined to suffer, without education.

I would therefore request the Agriculture Ministry to approve the project proposal, at the earliest.

(vii) Demand for Issuing a commemorative stamp in memory of late Shri M.G. Ramachandran

SHRI K. R. NATARAJAN (Dindigul): Dr. M.G. Ramachandran rendered services to the poor and the down-trodden. He died on 24th December, 1988. The Government of India and various State Governments declared holidays to mourn the death of Shri M. G. Ramachandran. Rich tributes were paid to him in Parliament and by the Hon'ble Prime Minister and both Houses of Parliament adjourned as a mark of respect to him. The rare distinction of award of BHARAT RATNA was conferred on him posthumously.

The Government of India issues commemorative postal stamps in the name of distinguished people. The first death anniversary of Shri M.G. Ramachandran falls on 24th December, 1988. Hence the people of Tamil Nadu demand that the Government of India should issue commemorative postal stamps in the name of Bharat Ratna Dr. M.G. Ramachandran on that day.

[Translation]

(viii) Demand for extending the Bakhtiarpur- Rajgir railway line upto Bodh Gaya and conversion of Fatwa-Islampur railway line in to broad gauge

SHRI VJOY KUMAR YADAV (Nalanda): Mr. Deputy Speaker, Sir, the State of